

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 369 of 2020

IN THE MATTER OF:

M/s. Manipal Media Network Ltd.

...Appellant.

Versus

M/s. Vishwakshara Media Pvt. Ltd.

...Respondent.

Present:

For Appellant: Mr. Gautam Singh, Advocate.

For Respondent: Mr. DP Chaturvedi, Adovcate.

**ORDER
(Virtual Mode)**

05.03.2021 It is stated that pleadings are complete.

List the Appeal 'For Admission (After Notice)' Hearing on **15th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**